

**REPORT OF THE COMMITTEE ON  
PRIVATE MEMBERS' BILLS AND  
RESOLUTIONS**

**Sixth Lok Sabha**

**Ninth Report**



**सत्यमेव जयते**

**LOK SABHA SECRETARIAT  
NEW DELHI**

**1977**

Presented on 7.12.77  
Adopted on 9.12.77

## COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixth Lok Sabha)

### NINTH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Ninth Report.

2. The Committee met on the 5th December, 1977 for—

I. Classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

II. Allocation of time under Rule 294(1)(e) of the Rules of Procedure to the resolutions at item Nos. 2 and 3 set down in the List of Business for Friday, the 9th December, 1977.

#### *Classification and allocation of time to Bills*

3. The Members concerned had been invited to present before the Committee their views on their Bills. Shri D. D. Desai attended.

4. After considering all aspects of the Bills, the Committee recommend that the prohibition on Indication of Caste Bill, 1977 by Shri D. D. Desai be placed in category 'A' and all the remaining Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

#### *Allotment of time to Resolutions*

5. The Members concerned had been invited to present their views on their resolutions before the Committee. Shri Kanwar Lal Gupta attended.

6. The Committee recommend the allocation of time as follows:—

- |  |         |
|--|---------|
| (1) Resolution regarding steps to improve the economy and reducing inequalities of income etc. | 2 hours |
| (2) Resolution regarding review of recruitment to I.A.S. and I.P.S.                            | 2 hours |

#### *Recommendations*

7. The Committee recommend that—

- (i) the classification and allocation of time to Bills by the Committee as shown in the Appendix be agreed to by the House; and
- (ii) the allocation of time to resolutions, as shown in paragraph 6 above, be agreed to by the House.

NEW DELHI;

December 5, 1977.  
Agrahayana 14, 1899 (Saka).

GODEY MURAHARI,

Chairman,  
Committee on Private Members'  
Bills and Resolutions.

[P.T.O.]

**APPENDIX**

S. No.	Name of the Bill and the Member-in-charge	Bill No.	Category allotted	Time - allotted by the Committee
1	2	3	4	5
1.	The Profiteering Prevention and Price Control Bill, 1977 by Shri K. Lakkappa.	106 of 1977	B	2 hours
2.	The Trade Unions (Recognition) Bill, 1977 by Shri Hukam Chand Kachwai.	76 of 1977	B	2 hours
3.	The Domestic Workers (Conditions of Service) Bill, 1977 by Shri Hukam Chand Kachwai.	77 of 1977	B	2 hours
4.	The Constitution (Amendment) Bill, 1977 (Amendment of articles 74 and 163) by Shri Hukam Chand Kachwai.	75 of 1977	B	2 hours
5.	The Starvation Deaths (Precautionary Measures and Responsibilities) Bill, 1977 by Shri Hukam Chand Kachwai.	74 of 1977	B	2 hours
6.	The Liquor (Regulation of Production, Supply and Distribution) Bill, 1977 by Chaudhary Ram Gopal Singh.	108 of 1977	B	2 hours
7.	The Indian Medicine Central Council (Amendment) Bill, 1977 (Amendment of sections 8, 17, etc.) by Dr. Laxminarayan Pandeya.	113 of 1977	B	2 hours
8.	The Prohibition on Indication of Caste Bill, 1977 by Shri D.D. Desai.	110 of 1977	(A)	2 hours
9.	The Constitution (Amendment) Bill, 1977 (insertion of new articles 23A, 23B and 23C) by Shri Y.P. Shastri.	136 of 1977	B	2 hours
10.	The Indian Social Disparities Abolition Bill, 1977 by Shri Roop Nath Singh Yadav.	139 of 1977	B	2 hours
11.	The Constitution (Amendment) Bill, 1977 (Amendment of article 80) by Shri Om Prakash Tyagi.	138 of 1977	B	2 hours
12.	The Code of Civil Procedure (Amendment) Bill, 1977 (Amendment of Order XVII) by Shri Nirmal Chandra Jain.	140 of 1977	B	2 hours
13.	The Constitution (Amendment) Bill, 1977 (Amendment of article 352) by Shri Chitta Basu.	137 of 1977	B	2 hours